

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:188
ANSWERED ON:27.02.2007
INCLUSION OF GOWARI COMMUNITY IN ST LIST
Ahir Shri Hansraj Gangaram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any Bill was brought in 1967 to include Gowari community of Maharashtra in the list of Scheduled Tribes;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to accord the status of Scheduled Tribe to Gowari community;
- (d) whether Maharashtra Government has recommended for the inclusion of Gowari community in the list of Scheduled Tribes; and
- (e) if so, the action taken by the Government thereon ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (c): Yes sir, the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill was introduced in the Lok Sabha in 1967 and was referred to a Joint Committee of Parliament chaired by Shri A.K. Chanda, M.P. The Joint Committee on SCs/STs Orders (Amendment) Bill, 1967 recommended the inclusion of Gowari community as a separate tribe for Vidarbha area, vide Joint Committee's Report and Maharashtra Government's letter dated 12-6-1979. The Report was presented to Lok Sabha on 17th November, 1969 but the Bill which was taken up for consideration by the Lok Sabha in 1970, lapsed with its dissolution.

(d) & (e): The Maharashtra Government in the year 1979 recommended for the inclusion of Gowari Community in the State list of Scheduled Tribes but it withdrew its recommendation in the year 1981.